



GOVERNMENT OF INDIA  
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE  
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL  
DIRECTORATE OF SYSTEMS  
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM,, CHENNAI- 600 034

C.No. IV/26/ 5 /2018/Systems[S]

Date: 24.05.2019

**ADVISORY NO. 18/2019 - ACES-GST INTEGRATION**

Sub: ACES GST Integration -Advisory for Departmental Officers regarding changes in the functioning of back end application for Central Excise and Service Tax functionalities—regarding.

Attention is invited to this office letter C.No. IV/28/74/2018-PF I Sys(S) dated 29.04.2019, the Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 and Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued with regard to ACES-GST Integration and change of name of tax payer portal for ACES (CE & ST) functionalities.

2. The migration and Integration of ACES functionalities with CBIC-GST Application has since been completed. Accordingly, the integrated CBIC Taxpayer portal for Central Excise, Service Tax and GST purpose will be [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) effective from 26.05.2019.

3. Similarly, the present CBIC-GST Backend Application is enhanced as the integrated CBIC-ACES-GST Application envisaging together all the Tax Officer functionalities under Central Excise, Service tax and GST which were available hitherto in a segregated manner.

4. Now, with the integrated CBIC-ACES-GST Application, the Departmental Officers will be further facilitated with unified Dashboard access and Backend process functionalities. With this the User can access, view, process data and discharge statutory functions with respect

to Central Excise, Service Tax and GST, all together under one integrated Application, in a seamless manner.

5. Certain salient features in respect of Central Excise and Service Tax functionalities available under the integrated CBIC-ACES-GST Application are highlighted in the annexure with screen shots.

6. The advisory may be widely circulated among field officers to sensitize them of the new changes in the CBIC-GST back end application.

  
(S. Thirunavukkarasu)

Additional Director General

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI/DGGST/DG(Audit)/DGT (TPS).
3. Principal Commissioner-Central Excise, CBIC
4. Commissioner-Service Tax, CBIC
5. Principal Commissioner, GST (Policy Wing), CBIC
6. The Principal Director General, Systems & Data Management, New Delhi.
7. All the Pr. Commissioners /Commissioners of Central Tax.
8. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
9. All ACL Admn of Commissionerate / Division.